

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.6/Chd/Pb/2017
with
CA Nos.80/2017 and 81/2017
a/w
Caveat/1/2017**

In the matter of:

Kotak Mahindra Bank Ltd.Petitioner.

Versus

M/s Oswal Spinning & Weaving Mills Ltd. & Ors.Respondents.

Present: Ms.Divya Sharma, Advocate for Mr.Manish Jain,
Advocate for petitioner.
Mr.Vaibhav Sahni, Advocate for respondents.

Adjournment is requested for as the arguing counsel for
the petitioner could not come due to personal difficulty. List the matter
on 03.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 29, 2017.
Ashwani